

IN THE HIGH COURT OF ORISSA AT CUTTACK

SUO MOTU W.P.(C) PIL No.7118 of 2021

In Re: Olive Ridley Turtles *Petitioners*

Mr. Mohit Agarwal, Amicus Curiae

-versus-

Principal Secretary, Forest and Environment Department and others *Opposite Parties*

Mr. P. K. Muduli, AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK**

**ORDER
12.07.2022**

Order No.

19. 1. On the issue of installation of transponders, an affidavit has been filed on 7th July, 2022 stating that no bids were received pursuant to tenders floated on 10th December, 2021 and 18th April, 2022. It is stated that a fresh tender has been floated on 7th June, 2022 and the last date for submission of bids is 12th July, 2022. It is expected that after bids are received in this tender, an order will be placed for purchase of transponders as already directed.
2. Another affidavit has been filed on 11th July, 2022 stating that the process of recruitment against 143 posts of Sub-Inspector of Police has started from 2nd July, 2022. An approval has been sought for conducting the recruitment of Civil Constables in 2022.

3. A further updated status report by way of an affidavit be filed before the next date.

4. List on 17th October, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge

M. Panda

